

Filing No. ABA/8150/2020

Dinesh Yadav and Anr Vs The state of Jharkhand.

Advocate's name – Sabyasanchi

Defects:

- 9.i) Name of petitioner no 1 and 2 does not tally with execution part of vak and Impugned Order.
- 9.ii) Over leaf of page 28 has neither been paginated nor included in report of Oath Commissioner.
- 9.iii) Duly certified to be true type copy of pages 13 to 16, 18,24 to 28 and its overleaf page which is not paginated and 29, 30 (as paginated) may be filed.
- 9.iv) Fairly legible copy of page 20,21 or duly certified to be true type copy may be filed.
- 9.v) U/S stated at para 1 does not tally with F.I.R.
- 9.vi) Photo copy stated at page 4 may be corrected since document is not photocopy rather it is a certified copy.